

ITEM NO.16+17

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 10651/2022 in  
W.P.(C) No. 202/2022

DR. SURAJ SHETE

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE

Respondent(s)

(WITH IA No. 51994/2022 - CLARIFICATION/DIRECTION, IA No. 51993/2022 - INTERVENTION/IMPLEADMENT, IA No. 51992/2022 - INTERVENTION/IMPLEADMENT)

Writ Petition(s)(Civil) No(s).254/2022 (PIL-W)

(WITH IA No. 52740/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52741/2022 - GRANT OF INTERIM RELIEF)

Date : 07-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Shivendra Singh, AOR  
Dr. Mukut Nath Verma, Adv.

Mr. Sanjay Hegde, Sr. Adv.  
Dr. Charu Mathur, AOR  
Mr. Sanjay Kumar Dubey, Adv.  
Ms. Tanvi, Adv.  
Mr. Vishal Meghwal, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG  
Ms. Swarupama Chaturvedi, Adv.  
Ms. Suhasini Sen, Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. B.K. Satija, Adv.  
Mr. G.S. Makker, AOR  
Ms. Srishti Mishra, Adv.  
Mr. Aman Sharma, Adv.

Mr. Sachin Patil, AOR  
Mr. Rahul Chitnis, Adv.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.  
Ms. Shwetal Shepal, Adv.

**Ms. Deepanwita Priyanka, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 We are not inclined to entertain the Miscellaneous Application and the Writ Petition. The Miscellaneous Application and the Writ Petition are accordingly dismissed.
  
- 2 However, since the proceedings were mentioned before this Court yesterday, prior to the expiry of the deadline and were directed to be listed today before the Court, it would be necessary to protect the students by directing that it would be open to the students to rejoin the allotted courses in round 2 of the State round of counseling on or before 5 pm on 9 April 2022. Ordered accordingly.

**(SANJAY KUMAR-I)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
COURT MASTER**